

(₹ in Lakh)

Name of the CPSE	2016-17	2017-18	2018-19
Steel Authority of India Limited (SAIL)	2905	2570	3118
Rashtriya Ispat Nigam Limited (RINL)	853	960	1030
NMDC Ltd.	17418	16937	16724
MOIL Ltd.	1143	962	929
MSTC Ltd.	80	215	200
MECON Ltd.	67	49	17
KIOCL Ltd.	38	16	33

The data on expenditure on CSR incurred by the private sector steel companies is not maintained by this Ministry

(b) The CSR activities undertaken by Steel PSUs are as per the activities listed in Schedule VII of the Companies Act, 2013 and *inter-alia*, include promotion of education and health, women empowerment, sustainable income generation through Self Help Groups, assistance to divyangjans, access to water and sanitation facilities, village development, environment sustenance, sports coaching, promotion of traditional art and culture, etc.

Contribution collected by ESIS

*242. SHRI KUMAR KETKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the amount collected by Government during last three years on account of ESIS, year-wise and State-wise along with employees and employer contribution;

(b) the number of covered employees and number of hospitals, exclusively for ESIS covered employees for last three years, year-wise and State-wise;

(c) the details of new hospitals opened exclusively for ESIS covered employees in last three years, State-wise and year-wise;

(d) the details of funds allocated by Government to strengthen these hospitals apart from contribution collected through ESIS in last three years, year-wise and State-wise; and

(e) the number of patients treated in last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Government does not collect any amount on account of Employees' State Insurance Scheme (ESIS). However, Employers' as well as Employees' contribution are directly deposited by the Employers in the "ESIC Fund Account No. 1 (Central)". The detail of year-wise/State-wise contribution received during the year 2016-17, 2017-18 and 2018-19 is given in the Statement-I (*See* below).

(b) The State-wise details of number of covered employees for the last three years are given in the Statement-II (*See* below). Detail on State-wise number of ESI hospitals catering to ESI scheme covered employees, is given in the Statement-III (*See* below).

(c) Year-wise/State-wise details of new hospitals, opened by Employees' State Insurance Corporation for ESI beneficiaries in last three years, is as under:—

Year of Commissioning	Name of hospital	State
2016-17	Nil	
2017-18	ESIC Hospital, Alwar	Rajasthan
2018-19	ESIC Hospital, Bihta	Bihar

(d) No funds are allocated by the Government for strengthening the ESI hospitals. The ESIC hospitals operate under the ESI schemes out of the contributions received from employees and employers.

(e) The number of patients treated in last three years, is as under:—

Sl. No.	Year	Number of patients treated
1.	2016-17	2.4 crore
2.	2017-18	2.29 crore
3.	2018-19	3.3 crore

Statement-I

Detail of contribution received from employees' & employers' during the last three financial years i.e. 2016-17, 2017-18 & 2018-19.

(Rupees in crore)

Sl. No.	Name of State	2016-17	2017-18	2018-19
1	2	3	4	5
1.	Telangana	859.89	1166.05	1251.11
2.	Assam	87.51	128.23	154.60
3.	Bihar	90.44	140.46	170.14
4.	Chhattisgarh	147.62	245.84	274.68
5.	Delhi	867.11	1255.85	1330.59
6.	Goa	104.88	142.89	153.06
7.	Gujarat	642.45	961.25	1018.41
8.	Himachal Pradesh	124.75	177.51	195.88
9.	Haryana	1005.67	1424.76	1566.10
10.	Jammu and Kashmir	42.90	61.71	71.74
11.	Jharkhand	142.19	213.42	242.79
12.	Karnataka	1615.37	2318.29	2560.18
13.	Kerala	514.63	728.04	791.39
14.	Madhya Pradesh	317.88	483.30	559.93
15.	Maharashtra	1970.91	3140.58	3543.33
16.	Andhra Pradesh	338.58	636.94	771.30
17.	Nagaland	0.70	1.28	1.71
18.	Odisha	220.75	320.14	378.32

16 *Written Answers to* [RAJYA SABHA] *Starred Questions*

1	2	3	4	5
19.	Puducherry	53.37	69.10	74.41
20.	Chandigarh	72.37	103.69	113.81
21.	Punjab	442.19	612.40	678.40
22.	Rajasthan	464.95	713.79	804.58
23.	Tamil Nadu	1684.80	2341.50	2551.21
24.	Tripura	5.55	7.58	8.44
25.	Uttar Pradesh	804.18	1252.56	1415.13
26.	Uttarakhand	233.16	320.92	364.89
27.	West Bengal & Sikkim	807.60	1108.86	1232.45
28.	Meghalaya	0.00	0.00	0.00
29.	Mizoram	0.02	0.27	0.57
TOTAL		13662.44	20077.18	22279.13

Statement-II

The number of covered employees for the last three years

Sl. No.	State	2016-17	2017-18	2018-19
1	2	3	4	5
1.	Andhra Pradesh	951360	1080810	1169900
2.	Assam & Meghalaya & Nagaland & Tripura & Mizoram	190560	243040	273820
3.	Bihar	188780	217060	256690
4.	Chandigarh	217860	216700	158070
5.	Chhattisgarh	389150	511940	569440

1	2	3	4	5
6.	Delhi	1795730	1704620	1535180
7.	Goa	262650	216020	256370
8.	Gujarat	1348640	1416100	1443800
9.	Haryana	2702130	2628900	2450060
10.	Himachal Pradesh	255660	278600	296240
11.	Jammu and Kashmir	233520	263990	226770
12.	Jharkhand	295030	348300	386570
13.	Karnataka	3009120	3125390	3087720
14.	Kerala	868900	989350	969340
15.	Madhya Pradesh	718720	865940	944310
16.	Maharashtra	4025710	4169800	4364470
17.	Odisha	510880	624060	625820
18.	Puducherry	105460	114530	109710
19.	Punjab	1026800	1070620	1050380
20.	Rajasthan	1155080	1258410	1333850
21.	Sikkim	15350	19470	21490
22.	Tamil Nadu	3604120	3868760	3871690
23.	Telangana	1522130	1569580	1620350
24.	Uttar Pradesh	1727520	1869230	2012860
25.	Uttarakhand	527880	596690	558690
26.	West Bengal	1672320	1850770	1808330
	ALL INDIA	29321060	31118680	31401920

Statement-III*Details of State-wise number of ESI Hospitals as on 31.03.2019*

Sl. No.	Name of State/ UT	Number of Hospital
1	2	3
1.	Andhra Pradesh	5
2.	Assam	1
3.	Bihar	4
4.	Chandigarh	1
5.	Chhattisgarh	0
6.	Delhi	4
7.	Goa	1
8.	Gujarat	12
9.	Himachal Pradesh	2
10.	Haryana	7
11.	Jammu and Kashmir	1
12.	Jharkhand	3
13.	Karnataka	11
14.	Kerala	12
15.	Madhya Pradesh	7
16.	Meghalaya	0
17.	Maharashtra	15
18.	Nagaland	0
19.	Odisha	6

1	2	3
20.	Puducherry	1
21.	Punjab	8
22.	Rajasthan	7
23.	Sikkim	0
24.	Tamil Nadu	10
25.	Tripura	0
26.	Uttar Pradesh	16
27.	Uttarakhand	0
28.	Telangana	7
29.	West Bengal	14
TOTAL		155

Elimination of begging in the country

*243. SHRI D. KUPENDRA REDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the number of beggars are increasing every year due to various reasons;

(b) if so, the details thereof;

(c) whether Government has made or plans to make assessment of the number of beggars, if so, the details thereof, State-wise; and

(d) the concrete steps taken/being taken by Government for rehabilitation of the existing beggars and for elimination of beggary in the country?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) and (b) There is no data available with regard to increase in the number of beggars in the country every year. However, as per information available with Registrar General of India (RGI), there are 4,13,670 beggars,